

Officials involved in cases of human trafficking

†1763. SHRIMATI HEMA MALINI:

SHRI PRABHAT JHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any case has come to Government's notice where several officials of Department of Immigration and Ministry of Labour have been found to be involved in human trafficking; and

(b) if so, the details thereof and the action taken in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):
(a) and (b) As per report of Delhi Police, one Immigration officer, namely Chaman Azhar and one Sub Inspector of Delhi Police have been arrested for their involvement in Human Trafficking cases.

Four cases vide FIR No. 160/11, 166/11, 167/11 and 168/11 in the matter have been registered at Police Station IGI Airport by Delhi Police.

SIMI responsible for Mumbai Blasts

†1764. SHRI RAMCHANDRA PRASAD SINGH:

SHRI RAM JETHMALANI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government machinery is fixing responsibility for the bomb blasts in Mumbai on 13 July, 2011 on home grown Student Islamic Movement of India (SIMI);

(b) if so, the facts in this regard and whether it is also a fact that this organization has also remained involved in the terrorist violence incidents earlier too;

(c) if so, the details of terrorist violence for which this organisation is held responsible; and

(d) the number of activists of this organisation lodged in jails so far along with the number of activists on bail after made accused?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):
(a) The matter is under investigation. No outfit has been identified as responsible for the incident.

†Original notice of the question was received in Hindi.

(b) The members of SIMI organization, a banned outfit have been found involved in the terrorist violence incidents in the past.

(c) and (d) Details of involvement of members of SIMI in blasts cases since, 2002 and number of SIMI activists lodged in Jails/on bail after made accused are given in the statement.

Statement

Details of involvement of members of SIMI in blasts since, 2002 and number of SIMI activists lodged in Jails/on bail after made accused

Sl.No.	Name of violent incident	Nos. of SIMI activists lodged in Jails (2008)	Nos. of SIMI activists on bail after made accused
1.	The Ghatkopar Bomb blast in Mumbai (December, 02,2002)	03	Not Available
2.	The blast at Mc Donald Food Plaza restaurant, Mumbai Central Railway Station (December 06, 2002)	08	-do-
3.	Vile Parle blast (January 27, 2003)	08	-do-
4.	The Mulund bomb blast (March 13, 2003)	11	01
5.	Mumbai serial blasts (July 11, 2006)	12	Not available
6.	Jaipur serial blasts (July 11, 2006)	14	-do-
7.	Ahmadabad serial blasts (July 26, 2008)	18	-do-
8.	Delhi serial blasts (September 13, 2008)	03	-do-

Ceasefire with terrorist organizations in NESs

†1765. SHRI RAM JETHMALANI:

SHRI RAVI SHANKAR PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has declared ceasefire by reaching an agreement with terrorist organisations in North-Eastern States;

†Original notice of the question was received in Hindi.